

By Email

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/702/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri S. Khound,  
District and Sessions Judge,  
Golaghat.

Dated Guwahati the 15<sup>th</sup> February 2019.

Sub: **Casual Leave along with station leave permission.**

Refs:- Your letter No. DJ(G) 1265/2019 dated 11.02.2019 and  
Your letter No. DJ(G) 1324/2019 dated 12.02.2019

Sir,

With reference to the above, I am directed to inform you that your prayer for 2(two) days Casual Leave on 15.02.2019 and 16.02.2019 along with station leave permission, by your official vehicle, at your own cost w.e.f. the evening of 14.02.2019 to the morning of 17.02.2019, has been granted/rejected.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-20/99/703/A, dated 15.02.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Rolan